

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/560/IB/2020
IN
PETITION NUMBER : IBA/210/2019
NAME OF THE PETITIONER : Satya Devi Alamuri (RP) M/S LSP Agro Ltd
NAME OF THE RESPONDENTS : B.S. Krishnan & 6 others
UNDER SECTION : Sec 19(2) & Sec 60(5) of IBC, 2016

ORDER

Learned Counsel Ms. Satya Devi Alamuri for the Applicant is present.

Learned Counsel Ms. Madhumitha for the Respondent is present.

Learned Counsel for the Respondent represents that the connected matter is pending before the Hon'ble NCLAT and hence seeks for an adjournment.

List the matter on **23.04.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)